(c) the rules and regulations under which such universities are allowed to function in individual regions;

(d) whether Union Governments gives some kind of incentives for opening such universities; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR): (a) No, Sir.

(b) Private Universities are established in the country only by the Acts of the State Legislatures concerned. At present, there are only two Private Universities in Odisha established by the Acts of the State Legislature of Odisha. The list of private universities is available at the University Grants Commission (UGC) *website www.ugc.ac.in.* 

(c) The criteria for establishment of Private Universities in Odisha are decided by the State Government of Odisha. However, these Universities are also required to maintain minimum standards as laid down by the UGC from time to time. The UGC has also issued UGC (Establishment of and Maintenance of Standards in Private Universities) Regulations, 2003 to regulate private universities.

- (d) No, sir.
- (e) Does not arise.

## Toilet/drinking water facilities in elementary schools in Andhra Pradesh

104. SHRI C. M. RAMESH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that only 75 percent of Government elementary schools have toilet facility and only 85 percent of Government elementary schools have drinking water facility in Andhra Pradesh;

(b) whether it is also a fact that only Rs. 80 crores were spent under SSA for this purpose in 2009-10 out of Rs. 550 crores and Rs. 936 crores out of Rs. 1500 crores in 2010-11; and

(c) if so, the reasons for such less utilization in the above mentioned years?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR): (a) As per the District Information System for Education (DISE) 2011-12, 80.6% of Government elementary schools in Andhra Pradesh have toilets and 85.4% have drinking water facilities. (b) and (c) An allocation of Rs. 7.19 crore in the year 2009-10 and Rs. 41.65 crore in 2010-11 was made by the Central Government for providing toilets and drinking water facilities under the Sarva Shiksha Abhiyan (SSA) to Andhra Pradesh. The State Government has informed this Ministry that the amounts have been fully utilized for the purpose.

## Findings of NCERT survey

†105. SHRI ISHWARLAL SHANKARLAL JAIN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether 40 per cent primary schools in the country run merely on two teachers as revealed in the latest All India Education Survey of National Council of Educational Research and Trainin (NCERT);

(b) whether this survey shows the Central and State Governments' seriousness towards primar education;

(c) whether the required basic facilities for physical and mental development of children are nc available in the majority of schools in the rural areas in the country;

(d) whether scarcity of drinking water, toilets, urinals, etc. is still prevalent in these schools; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR): (a) to (e) As per the provisional statistics of the 8th All India School Education Survey (AISES) 53.3 per cent of the primary schools in the country run merely on two or fewer teachers. The data or availability of drinking water and usable urinals within school premises shows considerable improvement, as indicated below:

Area	Total Primary School	Primary School with Usable Urinal Facilities		Primary School with Drinking Water Facilities within Schools premises	
			(Fig in %)	(	Fig in %)
7th AISES (2002	2) 651,064	220,583	33.88	499,218	76.68
8th AISES (2009	9) 759,686	534,295	70.33	610,944	80.42

<sup>†</sup>Original notice of the question was received in Hindi.